

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 1369
TO BE ANSWERED ON 14TH DECEMBER, 2023**

IMPLEMENTATION AND EXTENSION OF NCSC-DAs

1369. DR. FAUZIA KHAN

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the physical spaces within which the National Career Service Centres for Differently Abled (NCSC-DAs) are held, have been extended beyond the original 8 buildings;**
- (b) if so, the details thereof;**
- (c) whether those registered as jobseekers under the NCS in the disabled category have received job placements;**
- (d) if so, the details thereof, State-wise;**
- (e) if not, the reasons therefor;**
- (f) whether Government has undertaken study regarding accommodation available for disabled persons in the active and approved placement organisations registered under the NCS;**
- (g) if so, the details thereof; and**
- (h) if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (h): The physical spaces within which the National Career Service Centres for Differently Abled (NCSC-DAs) are held have been extended beyond 8 buildings. A new building has been constructed at Una (Himachal Pradesh). Further, construction of new/own building for Centres is a regular activity.

The confirmation of final hiring figure is not mandatory on National Career Service (NCS) Portal.

The Rights of Persons with Disabilities Act, 2016 provides, all existing public buildings shall be made accessible for accommodation of disabled persons.
